Title: Situation arising out of the Indian Bankers Association's decision to reduce the amount of education loans.

SHRI M.B. RAJESH (PALAKKAD): Madam Speaker, I would like to draw the attention of this august House and the Government to a very important issue relating to the approach of certain banks in giving education loans.

Students are forced to take education loans because of the failure of the Government to provide them education. Lakhs of students are depending on private sector colleges for their higher education. Recently, the Indian Banks Association issued a circular that the banks will be giving education loans only up to the Government fees. So, lakhs of students studying in private sector are excluded from the benefits of education loan. So, I would like to urge upon the Government to intervene in this matter and see that this circular is withdrawn. The Government should give direction in this regard and the Government should intervene in this matter to make sure that all the needy students get adequate education loans. I would also request that the education loans should be made interest-free and the procedures should be simplified. So, I urge upon the Government to intervene in this matter and take necessary action.